

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR ABHINANDAN RASAYAN PRIVATE LIMITED OPERATING IN
MANUFACTURING APIs, DRUGS INTERMEDIATES AND SPECIALITY CHEMICALS AT AMBERNATH AND TALOJA,
MAHARASHTRA, INDIA.**

(Under sub-regulation (1) and (4A) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Abhinandan Rasayan Private Limited CIN: U24110MH2002PTC136654 PAN: AAGCA1220K
2.	Address of the registered office	301, Laxmi Sadan, Opp. IDBI Bank, Tandon Road, Ramnagar, Dombivli East, Maharashtra – 421201, India
3.	URL of website	https://www.sme.in/abhianandan/index.html -Not Active
4.	Details of place where majority of fixed assets are located	1. Plot No. N 31, Anandnagar MIDC, Additional MIDC, Ambarnath, Watson Road, District Thane 2. J-54, MIDC at Taloja Industrial Area, Taluka Panvel, District Raigad
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	As informed by the Suspended Director, The Corporate Debtor is inoperative since 2019-20.
7.	Number of employees/ workmen	As informed by the Suspended Director, the Corporate Debtor does not have any workmen/employee as on Insolvency Commencement Date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1jV0Zy4DXVMmitqtdNNRBEx52H7Y3_rpb?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1jV0Zy4DXVMmitqtdNNRBEx52H7Y3_rpb?usp=sharing
10.	Last date for receipt of expression of interest	14.02.2026 (15 days from publication of Form G on 30.01.2026)
11.	Date of issue of provisional list of prospective resolution applicants	21.02.2026 (7 days from last date of receipt of EOI)
12.	Last date for submission of objections to provisional list	26.02.2026 (5 days from issue of provisional list)
13.	Date of issue of final list of prospective resolution applicants	02.03.2026 (4 days from last date of objections)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.03.2026 (5 days from issue of final list)
15.	Last date for submission of resolution plans	06.04.2026 (31 days from issue of IM and RFRP)
16.	Process email id to submit Expression of Interest	clrp.rasayan@resurgentprpl.com
17.	Details of the corporate debtor's registration status as MSME.	Details not available



Anil Kumar Mittal
 Interim Resolution Professional in CIRP of
 M/s Abhinandan Rasayan Private Limited
 IBBI Regn: IBBI/IPA-002/IP-N00742/2018-2019/12263
 Registered Add: 5/99, Sector-2, Rajender Nagar, Sahibabad,
 Ghaziabad, Uttar Pradesh- 201005.
 Communication Add: 905, 9th Floor, Tower C,
 Unitech Business Zone, Sector 50, Gurugram, Haryana 122018
 Email: clrp.rasayan@resurgentprpl.com
 Date: 30.01.2026